

7

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/124/2017  
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. Sarath babu	Representative of ROC, Chennai Respondent	B. Sarath babu
----	----------------	----------------------------------------------	----------------

**ORDER**

Counsel for petitioner called but absent. No representation. Representative of ROC present. The matter is posted for hearing. Put up on 13.12.2017.

*Sd/-*  
S Vijayaraghavan  
Member (Technical)

*Sd/-*  
K Anantha Padmanabha Swamy  
Member (Judicial)